

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 2457

ANSWERED ON 10.08.2026

REJUVENATION OF RIVERS, LAKES, WETLANDS AND TRADITIONAL WATER BODIES

2457 Shri SANT BALBIR SINGH:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether schemes and programmes are being implemented by Government for the restoration and rejuvenation of rivers, lakes, wetlands, ponds, village tanks, baolis, johads, and other traditional water bodies across the country;
- (b) the number of water bodies that have been restored or rejuvenated during the last five years, State-wise and year-wise, details of the funds allocated and utilised under these schemes; and
- (c) measures being taken to protect rivers and traditional water bodies from encroachment, illegal construction, excessive sand mining, and depletion of natural water flow?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) & (b) Yes, Government of India is implementing the various centrally sponsored schemes and programmes for the restoration and rejuvenation of rivers, lakes, wetlands, ponds, village tanks, baolis, johads, and other traditional water bodies across the country. The Scheme/programme wise details are as follows;

1. Pradhan Mantri Krishi Sinchayee Yojanaa (PMKSY)

In 2015-16, Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched with an aim to enhance physical access of water on farm and expand cultivable area under assured irrigation, improve on farm water use efficiency, introduce sustainable water conservation practices etc. Central Assistance is provided to the states for Repair, Renovation and Restoration (RRR) of Water Bodies under Har Khet Ko Pani (HKKP) component of PMKSY.

State-wise and year-wise details of the water bodies restored/rejuvenated, along with details of central assistance released, during the last five years under PMKSY 2.0 (2021–26) are given in **Annexure-I**.

2. Atal Mission for Rejuvenation and Urban Transformation (AMRUT)

Government of India is also supporting the restoration of water bodies under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0.

Under the Mission AMRUT 2.0, during the last five financial years (2021-22 to 2025-26), 2951 water body rejuvenation projects with an approved cost of Rs. 6003.34 crore has been taken up out of which 1170 projects have been reported completed up to July, 2026.

Under AMRUT 2.0, funds are released to the States/ UTs and not project-wise. States/ UTs further release funds to the Urban Local Bodies (ULBs)/ Implementing Agencies as per progress of the projects. Central share of funds released during last five financial years for AMRUT 2.0 projects including water body rejuvenation projects and funds utilized are as follows;

(Rs. in crores)

FY	2025-26	2024-25	2023-24	2022-23	2021-22
CA Release/ Sanction	6659.05	4593.73	2146.94	5461.99	455.78
Exp. incurred	6659.05	4474.11	1324.36	5061.26	383.21

3. Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)

Government of India is implementing the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) across the country, under which renovation of traditional water bodies is among the permissible categories of works.

State-wise and year-wise details of the water bodies restored/rejuvenated, along with details of expenditure incurred, during the last five years under MGNREGS (2021–26) are given in **Annexure-II A** and **Annexure-II B**.

4. Jal Shakti Abhiyan: Catch the Rain (JSA: CTR)

In 2019, the Ministry of Jal Shakti launched Jal Shakti Abhiyan (JSA), subsequently, in 2021, the Hon'ble Prime Minister launched the Jal Shakti Abhiyan: Catch the Rain (JSA: CTR) campaign with the message, "Catch the Rain: Where It Falls, When It Falls." Since then, the campaign has evolved into a nationwide movement to promote water conservation and water security through localized action and convergence among various stakeholders.

The JSA-CTR 2025 was launched with the theme “Jal Sanchay -Jan Bhagidari: Jan Jagrukta Ki Or” emphasizing deeper grass roots engagement, inter sectoral convergence and innovative financing mechanism.

State wise details of restoration/rejuvenation work of water bodies completed under the JSA: CTR campaign is given in **Annexure-III**

5. National Plan for Conservation of Aquatic Ecosystems (NPCA)

Government of India is implementing a centrally sponsored scheme namely, National Plan for Conservation of Aquatic Ecosystems (NPCA) for conservation and management of wetlands in the country on cost sharing basis between Central Government and respective State/UT Governments.

Central assistance is provided to the states for wetlands conservation and management under the NPCA scheme based on Framework Management Plan (FMP)/Integrated Management Plan (IMP), outlined as per the NPCA Guidelines 2024. The scheme covers various activities such as interception, diversion and treatment of wastewater, shoreline protection, lake front development, in-situ cleaning i.e. desilting & de-weeding, storm water management, bioremediation, Catchment Area Treatment, survey &

demarcation, bio-fencing, fisheries development, biodiversity conservation, education and awareness creation, community participation, etc.

6. Namami Gange Programme

Under the Namami Gange Programme, the National Mission for Clean Ganga (NMCG) implements ecosystem-based interventions for the rejuvenation of the River Ganga and its tributaries through measures related to pollution abatement, ensuring e-flow, ecological restoration, biodiversity conservation, wetland restoration, afforestation, and many others for comprehensive and integrated rejuvenation.

7. National Water Quality Monitoring Programme (NWMP)

Central Pollution Control Board (CPCB) monitors water quality of aquatic resources in the country in association with the State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs) at 4922 locations including 2260 locations on Rivers, 587 on Lakes, 143 on Ponds, 102 on Tanks, 1271 Ground Water locations and 559 monitoring locations on other water bodies under National Water Quality Monitoring Programme (NWMP).

CPCB reimburses State Pollution Control Board/s (SPCB/s) / Pollution Control Committee (PCC/s) towards sampling and analysis charges for water quality data under National Water Quality Monitoring Programme (NWMP) on yearly basis.

(c) Water being a state subject, the aspects related to water resources including protection of rivers and traditional water bodies from encroachment, illegal construction, excessive sand mining, depletion of natural water flow etc. are studied, planned, funded, executed, monitored and maintained by the State Governments themselves as per their own resources and priorities. The Central Government supplements the measures and efforts being taken up by the State Governments.

The Government of India is implementing the Centrally Sponsored Irrigation Census Scheme with 100% Central Assistance to States and Union Territories. The scheme aims to develop a comprehensive and reliable database for the water resources sector to support effective planning, policy formulation, and management.

The database covers information on Minor Irrigation, Major and Medium Irrigation, Water Bodies, and Springs. It also includes data on the status of encroachment of water bodies across the States and Union Territories, enabling informed decision-making for their protection, conservation, and sustainable management.

Further, under the Namami Gange Programme, NMCG complements regulatory measures through ecosystem-based interventions aimed improving the ecological integrity and resilience of rivers and wetlands. These ecosystem-based interventions complement statutory measures taken by the concerned authorities for prevention of encroachment, illegal construction, excessive sand mining and maintenance of river health.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO. 2457 TO BE ANSWERED IN RAJYA SABHA ON 10.08.2026 REGARDING “REJUVENATION OF RIVERS, LAKES, WETLANDS AND TRADITIONAL WATER BODIES”.

State wise details of CA released and water bodies rejuvenated under PMKSY-HKKP

(Rs. in crores)

S. No.	State	FY 2025-26	FY 2024-25	FY 2023-24	FY 2022-23	FY 2021-22
	Central Assistance allocated/released					
1	Andhra Pradesh	3.02				
2	Assam	52.99				
3	Bihar	6.1		7.78	7.28	8.62
4	Gujarat			2.57	3.16	
5	Manipur			3.7		
6	Nagaland	3.38	10.13	5.61		
7	Odisha	59	46.67	56.25	11.1	
8	Rajasthan	43.55	35.99	10.46	9.3	
9	Tamil Nadu	67.59	26.98	49.6	27.7	17.43
10	Telangana	0.78				
	Total RRR	236.41	119.77	135.97	58.54	26.05
	Water Bodies Rejuvenated/Restored					
1	Andhra Pradesh		36			
2	Assam					
3	Bihar					28
4	Gujarat				10	8
5	Manipur					
6	Nagaland					
7	Odisha	95	243	77	18	
8	Rajasthan	69	9	18		1
9	Tamil Nadu	76	117	133	50	7
10	Telangana			17	45	102
		240	405	245	123	146

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State-wise details of works completed under renovation of traditional water bodies under MGNREGS during last five years

S No.	State	FY 2025-26	FY 2024-25	FY 2023-24	FY 2022-23	FY 2021-22
1	Andhra Pradesh	7,815	3,363	8,892	14,468	12,474
2	Arunachal Pradesh	16	98	46	35	4
3	Assam	201	490	310	273	372
4	Bihar	1,000	1,802	1,982	1,376	2,532
5	Chhattisgarh	5,344	9,667	7,177	6,630	6,454
6	Goa	48	87	5	13	12
7	Gujarat	2,210	6,697	3,936	4,851	4,486
8	Haryana	700	1,073	573	480	995
9	Himachal Pradesh	368	494	533	448	305
10	Jammu and Kashmir	400	1,484	1,289	1,229	899
11	Jharkhand	71	195	426	194	214
12	Karnataka	5,022	9,816	6,692	8,621	6,302
13	Kerala	790	2,015	3,205	3,460	2,532
14	Ladakh	3	19	17	11	-
15	Madhya Pradesh	1,284	3,047	6,977	5,363	1,313
16	Maharashtra	1,095	1,344	951	1,665	900
17	Manipur	237	540	296	38	188
18	Meghalaya	172	374	323	174	206
19	Mizoram	33	69	67	182	319
20	Nagaland	10	26	80	15	4
21	Odisha	5,458	7,387	6,286	9,566	4,913
22	Punjab	4,032	4,301	3,862	3,136	4,062
23	Rajasthan	3,487	10,611	5,763	5,853	5,508
24	Sikkim	1	4	3	12	-
25	Tamil Nadu	1,989	646	4,309	1,184	1,487
26	Telangana	4,173	11,562	6,770	4,643	11,396
27	Tripura	16	59	135	150	155
28	Uttar Pradesh	12,822	14,544	8,874	11,754	6,117
29	Uttarakhand	454	756	832	1,337	558
30	West Bengal	80	2	123	711	4,820
31	Andaman and Nicobar	11	31	19	9	4
32	Dadra and Nagar Haveli and Daman Diu	-	-	-	-	-
33	Lakshadweep	4	1	6	-	-
34	Puducherry	617	486	499	459	467
	Total	59,963	93,090	81,258	88,340	79,998

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State-wise details of expenditure made on renovation of traditional water bodies under MGNREGS during last five years

(Rs. in lakhs)

S No.	State	FY 2025-26	FY 2024-25	FY 2023-24	FY 2022-23	FY 2021-22
1	Andhra Pradesh	1,14,789.01	33,472.20	36,248.05	42,552.75	1,66,423.22
2	Arunachal Pradesh	47.59	98.31	164.79	293.16	212.45
3	Assam	527.82	862.57	1,092.19	1,361.69	2,036.74
4	Bihar	4,951.78	6,525.67	6,704.92	5,329.71	5,108.19
5	Chhattisgarh	32,535.05	52,841.79	52,577.44	50,059.12	58,183.64
6	Goa	36.41	48.39	50.55	62.33	14.08
7	Gujarat	9,747.56	13,942.10	13,554.03	14,253.47	20,479.56
8	Haryana	3,892.84	4,106.42	3,582.40	2,224.69	3,366.34
9	Himachal Pradesh	359.45	536.98	598.95	788.83	406.82
10	Jammu and Kashmir	989.18	1,282.06	2,157.24	2,710.51	1,533.38
11	Jharkhand	246.13	229.78	571.35	455.70	718.13
12	Karnataka	29,609.33	32,167.90	20,273.76	17,465.24	22,852.57
13	Kerala	885.38	1,899.92	2,823.49	3,457.07	3,282.48
14	Ladakh	12.21	11.02	40.71	41.45	32.55
15	Madhya Pradesh	5,357.79	7,328.93	10,570.82	24,319.83	8,315.84
16	Maharashtra	7,005.89	10,473.01	7,529.14	7,307.10	4,993.67
17	Manipur	5,996.68	3,088.27	2,840.27	3,943.88	3,026.98
18	Meghalaya	532.01	687.83	657.02	1,038.70	933.35
19	Mizoram	129.82	166.58	249.57	404.02	742.95
20	Nagaland	135.17	75.38	782.87	1,532.07	190.67
21	Odisha	35,601.61	24,906.65	44,014.48	48,143.87	43,082.65
22	Punjab	22,144.33	17,047.52	15,757.18	15,985.55	18,809.12
23	Rajasthan	39,827.56	54,435.52	65,464.81	67,750.61	75,978.64
24	Sikkim	6.41	1.88	1.00	16.62	2.81
25	Tamil Nadu	14,406.74	4,323.84	31,147.41	8,253.12	7,609.66
26	Telangana	10,550.87	72,183.70	41,834.88	51,819.79	42,356.17
27	Tripura	47.19	46.92	365.29	717.62	344.06
28	Uttar Pradesh	36,659.72	32,481.39	37,384.57	39,945.94	14,843.73
29	Uttarakhand	527.16	914.03	1,165.29	1,619.27	844.03
30	West Bengal	-	-	1.80	2,995.00	13,968.57
31	Andaman and Nicobar	16.64	24.29	64.01	30.19	7.09
32	DN Haveli and DD	-	-	-	-	-
33	Lakshadweep	-	-	10.16	7.12	-
34	Puducherry	2,932.88	2,530.27	3,578.10	1,135.16	955.21
	Total	3,80,508.21	3,78,741.12	4,03,858.54	4,18,021.18	5,21,655.35

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State-wise details of completed works under JSA:CTR

S. No.	State	JSA:CTR 2025	JSA:CTR 2024	JSA:CTR 2023	JSA:CTR 2022	JSA:CTR 2021
1	Andhra Pradesh	38	20	28	4	880
2	Chhattisgarh	49174	27136	34291	18397	16615
3	Madhya Pradesh	42	133	72	33	8
4	Telangana	1070	2449	1479	1715	1830
5	Rajasthan	6423	6983	8034	5040	7357
6	Bihar	0	8	0	0	0
7	Odisha	7685	32524	10824	9374	9865
8	Uttar Pradesh	0	0	0	1	0
9	Gujarat	17	5	1	1	34
10	Tamil Nadu	83	86	15	29	2
11	Karnataka	3995	10565	5126	7503	6735
12	Punjab	1690	3734	2647	4779	8623
13	Tripura	911	1578	1327	1587	1386
14	Maharashtra	5435	2587	2360	1273	3634
15	Jammu and Kashmir	331	321	329	854	580
16	Haryana	11740	21657	11215	15254	11910
17	Jharkhand	14105	15018	15573	9352	9592
18	Meghalaya	9	72	54	19	6
19	Himachal Pradesh	4	1	6	0	1
20	Uttarakhand	4502	7211	8888	6984	3812
21	Kerala	2179	2723	3462	4623	1197
22	Nagaland	998	1131	761	103	685
23	Assam	474	615	460	199	258
24	Puducherry	47	154	208	275	355
25	Manipur	47	99	196	65	11
26	Ladakh	9648	9702	5903	11067	4660
27	Goa	724	481	766	545	50
28	Sikkim	5431	5395	4469	3795	2843
29	Mizoram	12847	14103	7951	6960	12094
30	Andaman & Nicobar Islands	7	17	23	11	7
31	Lakshadweep	3433	5076	17107	10980	10055
32	Dadra & Nagar Haveli and Daman & Diu	8025	15246	7489	4647	4646
33	Delhi	148	370	574	416	706
34	Chandigarh	28435	34496	27359	26215	17781
35	West Bengal	1448	2422	2348	3514	3183
36	Arunachal Pradesh	935	61	271	5920	38463
Total		182080	224179	181616	161534	179864
